(vii) Appropriate co-ordination with the concerned State Governments and the Intelligence agencies.

Steps taken to curb activities in prisons affecting national security

1635. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that serious developments affecting national security have been taking place in several State prisons;
 - (b) if so, the reasons therefor; and
 - (c) the steps taken to curb such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) "rison" a State subject under List-II of the Seventh Schedule to the Constitution and, therefore, prison administration is primarily the responsibility of the State Governments. However, Government of India has issued several advisories on prison administrations such as tightening of security measures in jails, transfer of prisoner from one jail to another, improving of security measures in jail to avoid the incident of jail breaking, smuggling of drugs into prisons including a specific advisory on use of mobile phone in prisons dated 7.6.2010 to States/UTs for compliance.

Constitution of GTA

†636. SHRI SAMAN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the tripartite agreement between Union Government, State Government and agitators reached on 18 July, 2011 through which Gorkhaland Territorial Administration (GTA), containing constitutional security was constituted;
 - (b) if so, the details thereof;
 - (c) if not, whether such an agreement would entail any problem in future; and
- (d) whether Darjeeling Constitutional Amendment Bill presented to the Parliament on 10 July, 2007, is still valid?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) Yes, Sir. A Memorandum of Agreement has been signed between the Government of India, Government of West Bengal and Gorkha Janmukti Morcha (GJM) on 18.7.2011. The main objective of the agreement is to establish an autonomous self-governing body called Gorkhaland Territorial Administration (GTA) to administer the region so that the

[†]riginal notice of the question was received in Hindi.

socio-economic, infrastructural, educational, cultural and linguistic development is expedited, thereby achieving all round development of the people of the region. Alongwith the formation of GTA to be constituted by an Act of the legislature, the DGHC Act, 1988 will be repealed by the State Government.

Naxalites base in Delhi

- 1637. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether naxalites have set up their base in Delhi;
 - (b) if so, the details of naxalites arrested from Delhi during current year so far;
- (c) whether intelligence agencies has informed that sleeper cells of naxalites are functional in the capital;
 - (d) if so, the details thereof;
- (e) whether naxalites are trying to set up a joint front with PLA and terror groups of Jammu and Kashmir;
 - (f) if so, the details thereof; and
 - (g) the details of action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The CPI (Maoist) operates in Delhi through the Delhi City Committee of the outfit. Besides the CPI (Maoist), several other LWE groups, including CPML-New Democracy as well as CPML-Liberation, are active in Delhi. Besides, Front organizations of the CPI (Maoist) like the Revolutionary Democratic Front (RDF), Committee for the Release of Political Prisoners (CRPP), People's Democratic Front of India (PDFI), Democratic Students Union (DSU) etc. are active in Delhi.

- (b) In the current year, 01 CPI (Maoist) sympathizer of Chhattisgarh was arrested from Delhi for her alleged involvement in extortion of funds from ESSAR group in Chhattisgarh by the CPI (Maoist).
- (c) and (d) At present, no inputs are available to indicate that 'Sleeper Cells' of naxalites are functional in Delhi. However, the aforementioned Delhi City Committee and the Front organizations of CPI (Maoist) are active in Delhi. Such activities are being closely monitored.
- (e) and (f) The CPI (Maoist), the main Left Wing Extremist (LWE) group, have developed close fraternal ties with certain North-East insurgent groups like the RPF/PLA as part of their 'Strategic United Front' strategy against the Indian State. They are constantly making efforts to incorporate more insurgent groups in the aforementioned 'Strategic United Front'.